

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 91 of 2014**

**Appeal No. 97 of 2014 & IA No. 313 of 2014**

**Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14**

**Appeal Nos. 100,115,116,134 of 2014**

**Appeal No. 133 of 2014 & IA No. 234 of 2014**

**Appeal No. 100 of 2013 & IA No. 116 of 2013**

**Appeal No. 151 of 2013 & IA No. 220 of 2013**

**Appeal No. 124 of 2014**

**Appeal No. 125 of 2014 & IA No. 211 of 2014**

**Appeal No. 139 of 2014 & IA No. 238 of 2014**

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Appeal No. 74 of 2014 & IA No. 143 of 2014**

**Dated: 27<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matters of :**

**Appeal No. 91 of 2014**

**Ajmer Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan,  
Ms. Mandakani Ghosh

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan  
Mr. Amit Kapur, Mr. Apoorva Mishra  
and Mr. Kunal Kaul for R-2  
Mr. Nikhil Nayaar and  
Mr. Dhananjay Bhaijal for R-1

**Appeal No. 97 of 2014 & IA No. 313 of 2014**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan  
Mr. Amit Kapur, Mr. Apoorva Mishra  
and Mr. Kunal Kaul for R-2

Mr. Nikhil Nayaar and  
Mr. Dhananjay Bhaijal for R-1

**Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Buddy Ranganadhan,  
Ms. Poonam Varma, Mr. Gaurav Dudeja,  
Mr. Pranav Vyas, Ms. Pallavi Garg,  
Mr. Shantanu Singh and Mr. Malaw Deliwala  
  
Mr. Nikhil Nayaar and Mr. Dhananjay Bhaijal  
for R-1

**Appeal No. 100 of 2014**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan  
Mr. Amit Kapur, Mr. Apoorva Mishra  
and Mr. Kunal Kaul for R-2  
  
Mr. Nikhil Nayaar and  
Mr. Dhananjay Bhaijal for R-1

**Appeal No. 115 of 2014**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik  
Mr. Gurpreet Parwanda

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan  
Mr. Amit Kapur, Mr. Apoorva Mishra  
and Mr. Kunal Kaul for R-2

Mr. Nikhil Nayaar and  
Mr. Dhananjay Bhaijal for R-1

**Appeal No. 116 of 2014**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik  
Mr. Gurpreet Parwanda

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Buddy Ranganadhan,  
Ms. Poonam Varma, Mr. Gaurav Dudeja,  
Mr. Pranav Vyas, Ms. Pallavi Garg,  
Mr. Shantanu Singh and Mr. Malaw Deliwala

**Appeal No. 134 of 2014**

**Prayas Energy Group .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Pranav Vyas and Ms. Pallavi Garg for R-2

**Appeal No. 133 of 2014 & IA-234 of 2014**

**Prayas Energy Group .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan  
Mr. Amit Kapur, Mr. Apoorva Mishra  
and Mr. Kunal Kaul for R-2

Mr. Nikhil Nayaar and  
Mr. Dhananjay Bhaijal for R-1

**Appeal No. 100 of 2013 & IA No. 116 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant(s)**  
**(Jointly through Haryana Power Purchase centre)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Anushree Bardhan, Apoorve Karol  
Mr. Vaibhav Tyagi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for GUVNL

Mr. Amit Kapur, Mr. Buddy Ranganadhan,  
Ms. Poonam Varma, Mr. Gaurav Dudeja,  
Mr. Pranav Vyas, Ms. Pallavi Garg,  
Mr. Shantanu Singh and Mr. Malaw Deliwala

Mr. Nikhil Nayaar and  
Mr. Dhananjay Bhaijal for R-1

**Appeal No. 151 of 2013 & IA No. 220 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Anushree Bardhan, Apoorve Karol  
Mr. Vaibhav Tyagi

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan  
Mr. Amit Kapur, Mr. Apoorva Mishra  
and Mr. Kunal Kaul for R-2

Mr. Nikhil Nayaar and  
Mr. Dhananjay Bhaijal for R-1

Mr. Anand K. Ganesan for GUVNL

**Appeal No. 124 of 2014**

**Energy Watchdog & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan  
Mr. Amit Kapur, Mr. Apoorva Mishra  
and Mr. Kunal Kaul for R-2

Mr. Nikhil Nayaar and  
Mr. Dhananjay Bhaijal for R-1

**Appeal No. 125 of 2014 & IA No. 211 of 2014**

**Energy Watchdog & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and  
Mr. Dhananjay Bhaijal for R-1  
Mr. Buddy A. Ranganadhan  
Mr. Pranav Vyas and Ms. Pallavi Garg for R-2

**Appeal No. 139 of 2014 & IA No. 238 of 2014**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ravi Prakesh, Mr. Samir Malik and  
Mr. Gurpreet S Parwanda

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and Mr. Dhananjay Baijal for  
R-1

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Dakshin Haryana Bijli Vitran Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**GMR-Karalanga Energy Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ganesh Umopathy

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-5  
Mr. Rajiv Bhardwaj for R-3  
Mr. Prashant Mathur for R-3

Mr. Amit Kapur and Mr Rohit Venkat for R-1

**Appeal No. 74 of 2014 & IA No. 143 of 2014**

**Gridco Ltd. .... Appellant(s)**  
**Versus**  
**GMR-Karalanga Energy Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-6  
Mr. Amit Kapur and Mr. Rohit Venkat for R-1

**ORDER**

Heard the learned Sr. counsel Mr. C. S. Vaidyanadhan appearing for Coastal Gujarat Power Ltd. in Appeal Nos. 151 of 2013 and 97 of 2014.

Post the matter on **29<sup>th</sup> October, 2014 at 02:30 pm.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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